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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O. A. NO. 260/000085 OF 2014
Cuttack the 20th day of February, 2014

CORAM
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER
HON'BLE MR. R. C. MISRA, ADMINISTRATIVE MEMBER

.....

Bibhuti Bhusan Nag,
aged about 35 years,
Son of Late Jason Nag,
At/P.O.- Deoghati, Via- Kolab Nagar,
Dist- Koraput, Pin- 764011, Odisha
At present
At/Po- Deoghati, Via- Kolab Nagar,
Dist- Koraput, Pin- 764011, Odisha

...Applicant

(Advocates: M/s. R.Bahal, S. Nayak)

VERSUS

Union of India Represented through

1. Chief Post Master General,
Odisha Circle,
Bhubaneswar,
Pin - 751001 .
2. Post Master General,
Berhampur, Dist- Ganjam,
Pin- 760001, Odisha.
3. Sr. Supdt. of Post Offices,
Koraput Postal Division,
Jeypore (K), PIN-764001,
Dist- Koraput, Odisha. .
4. Inspector of Post Offices,
Jeypore, Koraput, Odisha.
PIN-764001.
5. Sub Postmaster,
Kolab Nager, Sub Post Office,
Kolab Nagar, Dist- Koraput- 754211.
Odisha, Pin-764011.

... Respondents

(Advocate: Mr. D.K.Behera)



ORDER (ORAL)

A.K.PATNAIK, MEMBER (JUDL.):

Copy of this OA has been served on Mr. D.K.Behera, Ld. Addl. Central Govt. Standing Counsel appearing on behalf of Respondents, who accepts notice for all the Respondents in this OA. Registry is directed to serve notice, in terms of sub rule 4 of Rule 11 of the CAT (Procedure) Rules, 1987 for onward transmission. Heard Ms. R.Bahal, Learned Counsel for the Applicant, and Mr. D.K.Behera, Ld. ACGSC appearing on behalf of Respondents, and perused the materials placed on record.

2. The instant O.A. has been filed by the applicant seeking direction to the Respondents to consider his case for appointment on compassionate ground against the post of Gramin Dak Sevak/Mail Carrier for Kolab Nagar S.O. under Inspector of Post Offices, Jeypore (K) Sub Division, Koraput District. It is the case of the applicant that after the premature death of his father, who was working as Ex. Deptt. Mail Carrier, Kolabnagar S.O., although the applicant applied for compassionate appointment on 5.6.2013 but till date his case has not been considered and, in the meantime, advertisement dated 24.01.2014 (Annexure-9) has been notified to fill up the post of GDS/Mail Carrier Kolab Nagar SO in account with Koraput HO. Ms. Bahal, Ld. Counsel for the applicant, submitted that the applicant has made successive representations but no response has been received by him and the last representation is dated 07.02.2014 (Annexure-8) pending before Respondent No.4.

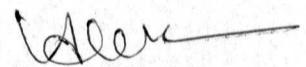
3. On the other hand, Mr. D.K.Behera, Ld. ACGSC, has no immediate instruction whether any such representation has been preferred by the applicant, and if so, the result thereof.

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4. Since it is the positive case of the applicant that the representation so preferred by him is still pending, without entering into the merit of this case, we dispose of this O.A. at the stage of admission itself by directing Respondent No. 4, i.e. Inspector of Post Office, Jeypore, to consider the representation preferred by the applicant on 07.02.2014, if the same has been filed and is still pending, and dispose of the same by way of a well reasoned order and communicate the result thereof to the applicant within a period of 60 days from the date of receipt of copy of this order. It is made clear that if the representation has already been considered then the result thereof be communicated to the applicant within a period of two weeks from the date of receipt of copy of this order. No costs.

5. Copy of this order be transmitted to Respondent No. 4 by Speed Post at the cost of the applicant, for which Ms. Bahal, Ld. Counsel for the applicant, undertakes to file the postal requisites by 24.02.2014.


(R.C.MISRA)
MEMBER (Admn.)


(A.K.PATNAIK)
MEMBER(Judl.)

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